

The budgetary allocations for CLM and NCM are provided in the Demands for Grants of the Ministry of Minority Affairs. These two organisations have not been able to utilize their budgetary allocations fully during the period 2009-10 to 2011-12 because of non-filling up of vacant posts, less number of foreign/internal tours, reduced Overtime Allowance payments, lower receipt of medical claims, purchases of equipment not having materialized, etc., due to austerity measures.

In the case of DKSA, no allocations are made to this organisation by the Ministry of Minority Affairs.

(c) To tone up the working of these organizations the following steps have been taken:

- (i) Organizational infrastructure has been strengthened by notifying the Recruitment Rules of MAEF.
- (ii) Implementation of computerization in these organizations.
- (iii) Review Meetings are held at periodical intervals.
- (v) Strengthening and improving the systems of monitoring have been undertaken.

Pilot projects on village energy conservation

†4130. SHRI RAGHUNANDAN SHARMA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has identified villages/towns across the country for the pilot projects regarding the village energy conservation;

(b) if so, the details thereof, State-wise;

(c) the details of pilot projects undertaken in the remote villages and towns having no electricity during the last three years?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) Energy Efficient LED Technology was used for household lighting in villages by the Bureau of Energy Efficiency under its scheme of providing financial assistance to State Designated Agencies (SDAs). The existing incandescent bulbs in the households of a village were replaced by LED lights in

†Original notice of the question was received in Hindi.

identified villages, comprising 200 to 250 households. The SDAs were provided financial support to implement the pilot project by Bureau of Energy Efficiency under the Scheme.

According to the Bureau of Energy Efficiency, the household incandescent bulbs were replaced by LED bulbs in 27 states during the 11th Plan. State-wise details are given in the Statement-I (*See below*).

(c) According to the Bureau of Energy Efficiency, no pilot projects have been undertaken in remote villages/towns having no electricity during the last three years.

Statement

*State-wise details of the household Incandescent bulbs
replaced by LED bulbs in 27 States*

Sl.No.	State	Name of Village
1	2	3
1	West Bengal	Village Dandirhat, Dist. 24 Parganas (North)
2	Jharkhand	Village Jamchuan, Dist. Ranchi
3	Bihar	Village Nepura, Silao Block, Dist. Nalanda
4	Orissa	Villages Raghuraj Pur, Dist. Puri & Satyabhamapur, Dist. Cuttack
5	Arunachal Pradesh	Villages Darka & Kabu, Dist. West Siang
6	Assam	Village Makum Pathar No. 4, Dist. Tinsukia
7	Nagaland	Village Rotomi, Dist. Mokokchung
8	Mizoram	Villages Ailawng, Buangpui & Neihloh
9	Meghalaya	Village Tynring, Dist. East Khasi Hill
10	Tripura	Village Chaturdas Debotabari, Old Agartala
11	Sikkim	Villages Ramam, Shipgyer, Salim Pakyal, Saffolliching

1	2	3
12	Uttarakhand	Village Ramgad, Dist. Nainital
13	Haryana	Village Shimla Molana, Block Panipat
14	Punjab	Village Chuni Khurd, Dist. Fatehgarh Sahib
15	Himachal Pradesh	Village Makhnu Majra, Dist. Solan, HP
16	Rajasthan	Village Jetwara, Dist. Sirohi
17	Uttar Pradesh	Village Anapur, Dist. Allahabad
18	Kerala	Village Perungottukurushi Panchayat, Ayakkurushi Colony
19	Andhra Pradesh	Village Pagidipally, Dist. Nalgonda
20	Tamil Nadu	Villages Vadakkalur, Kudanur & Kallukadu, Dist. Coimbatore
21	Karnataka	Village Mattur, Dist. Shimoga
22	Puducherry	Village Valavil, Mahe
23	Andaman & Nicobar	Village Caddlegunj, Andaman Trunk Road
24	Gujarat	Village Amarpura (Khana), Mansa Taluka, Dist. Gandhinagar
25	Maharashtra	Village Hivare Bajar, Ahmednagar
26	Chhattisgarh	Village Rawan, Dist. Raipur
27	Madhya Pradesh	Village Jait, Budhani Tehsil, Dist. Sehore

Wind Resource Assessment Programme

4131. SHRI N. BALAGANGA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has implemented the Wind Resources Assessment Programme in the country;

(b) if so, the details of the States which are covered under this programme; and

(c) the present status of wind power projects in the country, State-wise, including Tamil Nadu?